

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF REALTEK ESTATES PRIVATE LIMITED

Sr.No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE PERSON	REALTEK ESTATES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/10/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U70100MH2004PTC149292
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	TENDULKAR', Annapurna Farms, Lake Boulevard Road, Hiranandani Garden, Powai Mumbai MH 400076
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13th February 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Pinkush Jaiswal 204, Kanchan Appmt., Dhantoli, Tikekar road, Nagpur, Maharashtra - 440 012 Email: REALTEKIBC@gmail.com Contact no: 9422507748 IBBI/IPA-002/IPN00452/2017-18/11409
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15th March 2023

Notice is hereby given that the **REALTEK ESTATES PRIVATE LIMITED** has commenced voluntary liquidation on 13th February 2023

The stakeholders of **REALTEK ESTATES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 15th March 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator

Date: February 15, 2023

Place: Nagpur

S/d-

Ms Pinkush Jaiswal

IBBI/IPA-002/IPN00452/2017-18/11409

AFA: AA2/11409/02/141123/202311

Email: REALTEKIBC@gmail.com